

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 24/(MAH)/2012  
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)  
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.03.2017

NAME OF THE PARTIES: Amrex Marketing Pvt. Ltd.  
V/s.  
M/s. Nikiceramics Industries Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
16	Adv. Suhas B. Aelwa	Respondent Nos. 2 & 3	

Order

TCP No.24/111A/NCLT/MB/MAH/2012

At request of the parties, list this matter for hearing on 25.4.2017.

Sd/-  
B.S.V. PRAKASH KUMAR  
Member (Judicial)

Sd/-  
V. NALLASENAPATHY  
Member (Technical)